

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.7 of 2012

Dated:18th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petroleum Corporation Ltd. Appellant (s)
Versus
Gail India Limited & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Mr. Aspi Kapadia
Ms. Nimisha Singh Dutta
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr.M.G. Ramachandran
Mr. Rajat Navet
Mr. Sourav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

We have already disposed of other connected appeals in Appeal No.1,2 & 5 of 2012.
So, therefore, no separate order need be passed in this Appeal.

Accordingly, this Appeal is disposed of in terms of the findings in these connected appeals.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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